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Title : Reported dharna by widows of farmers from Waynad district of Kerala at Jantar Mantar, New Delhi.

SHRI SURESH KURUP (KOTTAYAM): Sir, I am again bringing to the notice of this House the sad plight of the farmers in Wayanad District.

MR. DEPUTY-SPEAKER: I think, your point has already been covered in the Question Hour, and the hon. Finance Minister has already replied to that.

SHRI SURESH KURUP : Within a span of two to three years, hundreds of farmers have committed suicides. I pointed out earlier also that 57 widows have come from Kerala and they are sitting on a *dharna* demanding that their loans should be written off. It is not exactly that it should be written off, but that the amount which the Government has announced as a Wayanad Package Scheme should be remitted back as the loan amount and the interest part should be written off so that they are relieved of this debt. Otherwise, these poor widows will go the same path as of their husbands.

So, I would request the Finance Minister as well as the Agriculture Minister to intervene, meet them, and redress their grievances.

MR. DEPUTY-SPEAKER: Shri M. Shivanna – not present; Shri K. Yerrannaidu.